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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

Appeal No.644/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>th</sup> February 2018, 10.30 A.M

Name of the Company	Dinesh Singh & Anr--Vs-ROC, Patna		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Nilay Sengupta }  
2. Mrs. Swati Agarwal. } Advs. | for the petitioners. | Sengupta,  
3. Mrs. Pooja Shukla. } Adv. | 15/2/2018.

ORDER

Ld. Counsel for the appellant brought to my notice the report of the Registrar of Companies, Patna (ROC) and he submits rejoinder to the ROC report. It is received.

Heard. Reserved for order.

Sd

(Jinan K.R.)  
Member (J)